

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JATPUR BENCH, JATPUR.

OA 466/2002

DATE OF ORDER : 29.10.2002

S.C. Mishra son of Shri P.L. Mishra by caste Brahmin aged 50 years, inhabitant of 204/B Railway Type TTT Quarters WRS Colony, Kota serving as Section Engineer (Electrical) RSS, Western Railway, Kota.

.... Applicant.

VERSUS

1. Union of India through General Manager, Western Railway, Churchgate, Mumbai.
2. The Chief Electrical Engineer, Western Railway, Churchgate, Mumbai.
3. The Sr. Divisional Electrical Engineer (Power) Western Railway, Kota.
4. Assistant Electrical Engineer, Workshop, Western Railway, Kota.

.... Respondents.

Mr. Arvind Bhardwaj, Counsel for the applicant.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

The grievance of the applicant is that earlier charge sheet dated 12.10.2001, which was issued to the applicant, has been cancelled vide letter dated 19.7.2002 with a liberty to issue a fresh charge sheet, which has not been issued as yet.

2. During course of arguments, the learned counsel for the applicant submitted that he wants to withdraw this OA and wants to file a proper OA in case applicant feels aggrieved by any subsequent order.

3. In the circumstances, this OA is dismissed as withdrawn.

(M.L. CHAUHAN)

MEMBER (J)

(H.O. GUPTA)

MEMBER (A)